

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:153

ANSWERED ON:17.10.2008

SEXUAL HARASSMENT OF WOMEN AT WORKPLACES

Patel Shri Kishanbhai Vestabhai;Verma Shri Ravi Prakash

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the National Commission for Women (NCW) has registered cases relating to sexual harassment of women at work places in the country;
- (b) if so, the details of such cases registered during the last three years and the current year, State-wise and UT-wise;
- (c) whether the NCW has made any study to find out the factors responsible for such type of harassment of women;
- (d) if so, the details in this regard; and
- (e) the remedial steps taken by the Government?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a) Yes, Sir.

(b) Details of the cases during the last three years (2006-2008) State-wise and UT- wise is annexed.

(c),(d)&(e) The NCW has not conducted any such study. However, based on the wide consultations held, a Bill titled "Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Bill 2006 drafted by the Commission is presently under consideration of the Government.